

**CENTRAL ADMINISTRATIVE TRIBUNAL  
AHMEDABAD BENCH, AHMEDABAD.**

**OA No.76/2018**

**This the 06<sup>th</sup> day of October, 2021.**

**Coram : Hon'ble Shri Jayesh V.Bhairavia, Member (J)**

Prem Dass  
Son of Late Satram Dass,  
Aged 58 years  
Working as Executive Engineer  
Residing at P-614/2, Officers Md. Accommodation  
Bhuj Air Force Station,  
Bhuj – 370 001. .... Applicant.

(By Advocate : Shri Joy Mathew)

**VERSUS**

1. Union of India  
Notice to be served through  
Ministry of Defence  
South Block, New Delhi – 110 011.
2. Directorate General (Pers)  
(E1/DPC-1)  
Military Engineer Services  
Engineer-in-Chief Branch  
Integrated HQs of MOD  
(Army) Kashmir House,  
New Delhi – 110 011.
3. Command Chief Engineer  
South Western Command  
C/o. 56 APO, Jaipur – 908 546.
4. Chief Engineer (AF), MES  
Lekawada Patia  
Chiloda P.O. CRPF Camp  
Gandhinagar – 382 042.
5. Commander Work Engineer  
(AF), Khavda Road,  
Bhuj – Kutch – 370 001. .... Respondents

(By Advocate : Ms. R.R.Patel )

**ORDER (ORAL)**

**Per : Hon'ble Shri J.V. Bhairavia, Member (J)**

Counsel for the applicant, Shri Joy Mathew submits that he has received the application dated 29.09.2021 from the applicant namely Shri Prem Dass wherein the applicant had instructed him to seek permission to withdraw the OA.

2. Standing counsel for the respondents, Ms. R.R.Patel is present and submits that she has no objection, if the OA is withdrawn.

3. Considering the statement made by the counsel for the applicant, the OA stands dismissed as withdrawn. No costs.

**(J.V.Bhairavia)  
Member (J)**

Nk